

को काम करने में दिक्कत हो रही है ? मैं जानना चाहता हूँ क्या यह सही है ?

**पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री (श्री मेहर चन्द खन्ना) :** मेरे इत्म में तो यह बात सही आई है। जब मैं रुपया भी देने को तैयार हूँ और जमीन भी, तो कोई विघ्न तो नहीं पड़ना चाहिये लेकिन अभी जो आन्तर्बिल मेम्बर ने सवाल उठाया है मैं उस को देख लूँगा।

**श्री नवल प्रभाकर :** क्या मैं जान सकता हूँ कि ये जो प्लॉट तैयार होंगे ये रिफ्यूजीज को कितने अर्शों पर दिये जायेंगे ?

**श्री मेहर चन्द खन्ना :** यह निकामी जमीन है और इस के हम प्लॉट बनायेंगे और इस को डेवेलप करेंगे। अभी तो कुछ कहना मुश्किल है, लेकिन मेरा खयाल है कि उस के बाद मुमकिन है कि कम्पेन्सेशन स्कीम के नीचे जो रूल है उन के मुताबिक कार्रवाई की जाये।

**श्री भक्त दर्शन :** अभी माननीय मंत्री जी ने बतलाया कि काम शुरू होने के बाद लगभग एक साल में खत्म हो जायेगा। लेकिन मैं जानना चाहता हूँ कि यह काम शुरू कब होगा ?

**श्री मेहर चन्द खन्ना :** यह काम तो करेगी सी० पी० डब्ल्यू० डी० और नक्शा मजूर करेगी डी० डी० ए०। जहाँ तक मेरा ताल्लुक है जमीन भी हाजिर है और रुपया भी हाजिर है।

**श्री नवल प्रभाकर :** मैं समझता हूँ कि माननीय मंत्री जी की जानकारी अधूरी है। मिनिस्ट्री ने रुपया डी० डी० ए० को दे दिया है और यह काम डी० डी० ए० करेगा, सी० पी० डब्ल्यू० डी० नहीं करेगी।

**श्री मेहर चन्द खन्ना :** जहाँ तक मेरा खयाल है, मुमकिन है मेरी इनफार्मेशन अधूरी हो, यह काम करने की एजेसी

सी० पी० डब्ल्यू० डी० ही होगी। अगर कहे तो मैं इसकी दोबारा तशखीम कर सकता हूँ।

#### Service Records from Pakistan

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\*759. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Prime Minister be pleased to state:

(a) whether the service records of all Central Government employees who were serving in Pakistan before partition have been received by Government; and

(b) if not, the reasons therefor?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) :** (a) No, Sir

(b) Under an agreement reached with the Government of Pakistan in July, 1955, lists showing particulars of all Central Government servants, whose service records were due from Pakistan, have been compiled and sent to Pakistan for collection of the records at their end. Similar lists have been received by us from Pakistan Government. Steps are now being taken by both the sides to collect the records with a view to exchange them *en bloc*.

**Shri Subodh Hansda :** May I know how many service records have been received by the Government up to date?

**Shri Sadath Ali Khan :** So far, particulars of 2,614 service records have been sent to the Government of Pakistan in three batches. The first batch was sent in March, 1956. The Government of Pakistan forwarded to us in the end of December, 1957, a list of 2,583 persons whose service records were said to be due from us.

**Shri Subodh Hansda :** May I know whether there is any objection from the Pakistan Government to give back the service records of the Central Government employees?

**Shri Sadath Ali Khan:** There is no objection, but delays occur.

**Shri P. R. Patel:** May I know whether there are Sind cases wherein employees have not received their pension since partition—those who have come from Karachi and stay in India?

**Shri Sadath Ali Khan:** In the absence of service records Government employees on our side are being accorded all the benefits due to them on production of acceptable collateral evidence regarding details of service prior to migration to India.

**Shri P. R. Patel:** May I know whether it is a fact that one Mr. Prabhat Shankar Ganpat Ram requested this Government to look into his pension claim and yet the case is pending?

**Mr. Speaker:** The hon Member will give intimation to the hon Minister. The hon. Minister cannot have at his fingers' ends information regarding individual cases.

**Shri U. L. Patil:** May I know whether the service records of persons serving in semi-Government bodies, namely, local bodies, district boards, etc., have also been called for?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** I am afraid I cannot answer that question straightway. I will have to enquire into it.

**Mr. Speaker:** I do not want ordinarily to allow any question relating to details of administration. We are not here to judge that and we do not have all the facts. I would suggest that to the hon. Members. At the same time, I would request hon. Ministers, whenever requests are made or information is sent, by any hon. Member regarding a particular hard case, to look into it and give replies to it.

**Shri Jawaharlal Nehru:** I should be very glad if the hon. Member will send us particulars of this case.

**Mr. Speaker:** Yes; both the hon. Members may do so.

**श्री अमल वर्मा :** मे यह जानना चाहता हूँ कि अभी तक कुल कितने सरकारी कर्मचारियों के सरविस रिटाईड पाकिस्तान में मौजूद हैं और यहाँ नहीं आ पाये हैं, और अगर वे नहीं आ पाये हैं तो उनके साथ पिछले रिटाईड के बिना किस तरह में न्याय किया जा रहा है ?

**श्री जवाहरलाल नेहरू :** अभी कहा गया कि अगर वह और कोई सबूत पेश करते हैं चाहे वह कागजी न हो और कोई सबूत हो, तो बिलफेन हम उसे मंजूर कर लेते हैं और उसी के ऊपर देते हैं।

#### Under-developed Countries

"760. **Shri Harish Chandra Mathur:** Will the Prime Minister be pleased to state:

(a) whether U.N. Secretary General has proposed the setting up of a pool of expert administrators to serve in under-developed countries, and

(b) what is the nature of the scheme and the Government of India's reaction to it?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Yes.

(b) The memorandum by the Secretary-General about his proposal for the setting up of an International administrative service is placed on the Table of the House [See Appendix III, annexure No 110] The Government of India is, in principle, in favour of the setting up of this service on an experimental basis and on a modest scale.

**Shri Harish Chandra Mathur:** From the memorandum which has been placed on the Table of the House, it is seen that it was circulated by the Secretary-General in June, 1957. May I know what progress has been made since then?

**Shri Sadath Ali Khan:** The Secretary-General is to submit his first report to the Council at its 26th session in the summer of 1958. So, the matter is still there.